

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Crl) No(s).7923/2012

SAMIR MUSTAFABHAI BAJARIYA Petitioner(s)

VERSUS

STATE OF GUJARAT Respondent(s)

(With appln(s) for bail,permission to place addl. documents on record)

Date: 14/01/2013 This Petition was called on for hearing today.

For Petitioner(s)

Ms Shweta Singh, Adv.
Mr. Amit Sharma,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The ld. Counsel for the petitioner has submitted that necessary
proof of service of notice would be filed during the course of the day.
List again on 5.2.2013.

| | (M.A.SAYEED) |
| | REGISTRAR |

hj